

with M/s Rashtriya Chemicals and Fertilisers Limited, Bombay. Later, M/s Rashtriya Chemicals and Fertilisers Ltd., backed out from participation in the project. Reportedly, the State Government of Maharashtra has asked M/s Orient Paper Industries, Calcutta, to submit a techno-economic feasibility report. The time by which the unit is likely to be set up can be estimated by WMDC only after receipt of the said report.

[Translation]

Revival of sick Industrial Units in U. P.

3065. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state the number of sick industrial units revived in Uttar Pradesh during the last two years and the number of units revived in Bareilly district thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): As per the half-yearly returns received by the Reserve Bank of India from the Banks, the number of sick SSI and Non-SSI sick/weak units revived in U. P. is as under:

Sick SSI	40
Non-SSI sick	1
Non-SSI weak	1
	42

None of the Non-SSI sick/weak units revived pertains to District Bareilly. Districtwise information in respect of SSI units revived is not centrally maintained.

[English]

Constitution of Enquiry Team on PFPL

3066. SHRI SUDHIR GIRI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether an enquiry team was constituted by the Union Government to go into the lapses on the part of the Pepsi Foods Private Ltd. (PFPL) in so far as the violation by them of the stipulated terms and conditions are involved;

(b) if so, whether the enquiry team has made investigation;

(c) the findings of the team, if any; and

(d) the steps taken so far by the Government to make the firm comply with the terms and conditions stipulated?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b) In order to make on the spot study of the Pepsi Project as well as to seek some vital information, a Team of officers was deputed to the various units under the Project. The team visited the units and has since submitted its report on the status of the project as on December 1990 to the Government.

(c) The team has, inter alia, reported that:

- (i) The company has set up plants for potato/grain processing, soft drink concentrate and fruit and vegetable processing in Punjab;
- (ii) The company has also taken steps to encourage the farmers

in developing nursery protected under polythene cover for growing tomato seedlings and to grow good quality high yielding hybrid tomatoes by adopting deep chiselling techniques;

- (iii) Equipment for the manufacture of apple juice concentrate and pear juice concentrate as well as concentration with energy saving diffusion process have not been imported/commissioned.
- (iv) The sale turnover of soft drink concentrate has apparently been depressed.
- (v) No exports of own manufactured products i.e. fruit and vegetable products, processed potato/grain products, and soft drink concentrate manufactured in the three units under the Pepsi project for which LO/FC approval was granted, have been made.
- (d) The Company has represented that it has fulfilled its export obligation and that it has not exceeded the specified limit for manufacture of soft drink concentrate. Its reply is being examined in consultation with the Department of Legal Affairs.

Industrial Prices Commission

3067. SHRI KASHIRAM RANA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up an Industrial Prices Commission on the lines of the Agriculture Prices Commission to check profiteering by some industries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P. J. KURIEN) : (a) No, sir.

(b) Does not arise.

Kaiga Nuclear Project

3068. SHRI G. DEVARAYA NAIK : Will the PRIME MINISTER be pleased to state :

(a) the progress made so far on the Kaiga Nuclear Project;

(b) the amount spent so far on the project;

(c) whether the Government have any proposal to increase the capacity of the project by sanctioning more units;

(d) if so, details thereof; and

(e) the action taken by the Government for proper rehabilitation of the persons affected due to the project?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) Kaiga Atomic Power Project with two units is under construction. Site infrastructural works and main plant civil works are in progress. The manufacture and deliveries of major equipment and components are progressively effected.

(b) As of June, 1991, a total amount of about Rs. 310 crores have been spend on this project.

(c) Yes, Sir.

(d) It is proposed to add four additional units each of 220 MWe capacity (Kaiga 3 to 6) at the same site. Environmental clearance of the site for the proposed expansion from Union Ministry of Environment and Forests is awaited.